

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 7**  
**(IB)-483(PB)/2020**

**IN THE MATTER OF:**

Continental Construction Ltd	.... Petitioner
v.	
Continental Construction Projects Ltd.	.... Respondent

**Order U/s. 7 of IBC, 2016**

**Order delivered on 04.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HEARING HYBRID MODE (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	
For the Respondent	:	Adv. Swapnil Gupta, Adv. Abhinav Mishra, Adv. Vaibhav Mendiratta, Adv. Vaibhav Dabas Mr. Abhimanyu Bhandari, Mr. Arjun Syal and Mr. Shreyan Das
For intervener	:	Adv Ashish Rana

**ORDER**

List the matter on **25.07.2024** **alongwith** **CP-126/241-242/PB/2019.**

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

04.04.2024  
Lalit